Name of the Corporate Debtor: HALLMARK INFRASTRUCTURE PRIVATE LIMITED; Date of Commencement of CIRP: 23-08-2024; List of Creditors as on: 21-11-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	12	269360512	12	261539303	34.23		7821209		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	458333761.27	2	413105906	54.07		45227855.27		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	23009672	2	14197672	1.86		8812000		NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	3	9291102	3	9291102	1.22		0		Annexure 6
7	Operational creditors (Government Dues)	2	70890400	2	55802059	7.30		15088341		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	17345921	4	10022771	1.31		7323150		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		26	848231368.27	25	763958813	100.00		84272555.270000 01		